

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH**

**NEW DELHI**

**Company Appeal (AT) No. 64 of 2020**

**In the matter of:**

**Deepak Kishan Chhabria & Anr.**

**....Appellants**

**Vs.**

**Orbit Electricals Pvt. Ltd. & Ors.**

**....Respondents**

**Present**

**For Appellant: Mr. Jaideep Gupta, Sr. Counsel Mr. Amar Dave, Mr. Rohit Gupta, Mr. Amit Jajoo, Mr. Mohit Chadha, Mr. Kshitij Parashar, Mr. Bhargav Kosuru, Ms. Prapti Kedia, Advocates**

**For Respondent: Mr. Sudipto Sarkar, Sr. Advocate, Mr. Janak Dwarkadas, Sr. Advocate, Mr. Shikhil Suri, Mr. Shiv Kumar Suri, Mr. Kunal Mehta, Ms. Shilpa Saini, Advocates for**

**Respondent No. 1**

**Mr. S.N. Mookherjee, Sr. Advocate, Mr. Mahesh Agarwal, Mr. Himanshu Satija, Mr. Ajitesh Soni, Advocates for**

**Respondent No. 2**

**Mr. P. Nagesh, Sr. Advocate with Mr. Shivam Wadhwa, Advocates for Respondent No. 6**

**ORDER**

**(Virtual Mode)**

**25.03.2021:** Heard Learned Counsel for the Appellant at length.

The matter is adjourned for Respondent arguments. Learned Counsel for the Respondent may file list of dates and events alongwith relevant citations within two weeks.

Let the matter be fixed as part heard 'For Hearing' on **19<sup>th</sup> April, 2021**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Mr. Kanthi Narahari]**  
**Member (Technical)**

SC/Kam.